

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 84 OF 2015

Dated: 6th October, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Gujarat Urja Vikas Nigam Ltd. & Anr.

.... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran

Counsel for the Respondent (s) : Ms. Suparna Srivastava
Mr. S.R. Pandey for R-1

Mr. Ramji Srinivasan, Sr. Adv.
Ms. Neeha Naghal
Mr. Vikrant Pachnanda for R-2

ORDER

Mr. M.G. Ramachandran, learned counsel for the Appellant has been heard at length and he has finished his arguments.

Post this appeal for the arguments by Respondents and rejoinder submissions by Appellant on **12th October, 2015.**

**(I.J. Kapoor)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

rkt/dk